GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 148 TO BE ANSWERED ON 21.07.2025

WELFARE OF THE WORKERS OF ALL SECTORS

†148. SHRI BRIJENDRA SINGH OLA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has any policy to provide health and pension facilities to the workers engaged in the organized or unorganized sectors in the country and if so, the details thereof;
- (b)the details of the beneficiaries in Rajasthan including Jhunjhunu during the last seven years, district and year-wise;
- (c)the details of the existing provisions regarding type of assistance being provided or should be provided to the families of the workers who died in the accidents;
- (d)whether the Government is aware that factories/companies commit irregularities in providing compensation to the dependents of the deceased and if so, the details thereof; and
- (e)the details of the steps taken/being taken by the Government to ensure that there should be no injustice to the workers?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (e): Ministry of Labour & Employment is implementing Pradhan Mantri Shram Yogi Maandhan (PM-SYM) scheme and Labour Welfare Scheme for the welfare of unorganized sector workers. Further, Employees' State Insurance Corporation (ESIC) and Employees' Provident Fund Organization (EPFO) provide social security coverage to organized sector workers across various sectors through statutory schemes.

Under PM- SYM scheme, workers aged 18 to 40 years with monthly income up to ₹15,000 and who are not member of EPFO or ESIC or National Pension Scheme (NPS) (Government funded) can voluntarily enroll to receive a monthly pension of ₹3,000 after attaining 60 years of age. The scheme is contributory in nature, with equal monthly contributions by the beneficiary and the Central Government. The

number of beneficiaries in Rajasthan during 2018-19, 2019-20, 2020-21, 2021-22, 2022-23,2023-24, 2024-25 were 62855, 37295, 3090, 2592, 22053, 14800, 5085 respectively. Under Labour Welfare Scheme, beedi / cine / iron, manganese, chrome / limestone & dolomite / mica mine workers and their dependents engaged in unorganized sectors are provided health care facilities.

ESIC extends medical and social security benefits to employees working in factories or establishments located in implemented areas where 10 or more workers are employed. Employees earning wages up to ₹21,000 per month (₹25,000 in the case of persons with disabilities) and their family members are eligible for benefits. The key benefits are: medical benefit, sickness benefit, maternity benefit, disablement benefit, dependants' benefit, and funeral expenses.

In case of employment injury resulting in death, ESIC provides dependants' benefit under which periodic payment to the widow and other dependants of the deceased insured person are made. Besides, funeral expenses amounting to Rs. 15,000 is paid to the eldest surviving family member or the person who incurred the funeral expenditure. The details of beneficiaries enrolled under ESIC in Rajasthan, district -wise, during 31.03.2019 to 31.03.2024 is annexed.

The EPFO provides various types of pensions under Employees' Pension Scheme (EPS), 1995 viz. Member Pension on attaining 58 years of age, early pension from the age of 50 years, disability pension on total and permanent disablement, widow / widower Pension, children Pension (for up to two children till the age of 25), etc. EPFO also implements Employees' Deposit Linked Insurance (EDLI) Scheme, 1976 under which one-time assurance benefit is provided on the death of a member while in service. As of 2024-25, out of 81,48,438 pensioners under EPFO, 2,04,343 are from Rajasthan. District-wise enrolment data over the last 7 years is not centrally maintained.

The compensation to the dependents of the deceased employees is governed under the provisions of Employees' Compensation Act, 1923 and the Act is administered by the State Government.

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ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 148 FOR 21.07.2025 BY SHRI BRIJENDRA SINGH OLA REGARDING WELFARE OF THE WORKERS OF ALL SECTORS.

No. of ESIC beneficiaries in Rajasthan, district wise, as on 31.03.2019 to as on 31.3.2024

Name of the District	No. of Beneficiaries					
	As on 31.03.2019	As on 31.3.2020	As on 31.3.2021	As on 31.3.2022	As on 31.3.2023	As on 31.3.2024
Ajmer	183063	212655	208755	197041	219172	235717
Alwar	1263656	1040705	1092040	1022546	1123589	1363326
Banswara	62063	64891	59736	64293	99185	105037
Baran	19481	18408	21092	18249	18772	21579
Barmer	22477	30532	40035	45470	60286	69911
Bharatpur	36860	37686	37838	36989	41054	47344
Bhilwara	326817	282523	303408	278704	298774	336058
Bikaner	99528	123799	132062	120247	124238	137638
Bundi	19925	14985	18055	13998	12257	16156
Chittorgarh	127487	125142	124930	116345	118308	132936
Churu	7939	10381	11801	13091	15481	17283
Dausa	19939	22950	22018	23305	29537	37667
Dholpur	2434	6072	7659	6894	8149	9078
Dungapur	7193	6285	6625	8373	12895	15370
Ganganagar	52946	54168	53581	55724	61459	66292
Hanumangarh	28669	16702	18069	20104	23551	26799
Jaipur	2192600	2107807	2053706	1871948	2103753	2326194
Jaisalmer	12112	12882	13807	17866	20542	22933
Jalore	6894	9423	9676	8335	11227	14683
Jhalawar	41950	46862	51709	59411	54279	54303
Jhunjhunu	29018	28952	29043	27350	29059	28787
Jodhpur	353797	364698	364346	343978	367552	393437
Karauli	5510	5792	6591	6216	6220	6278
Kota	260440	250147	260314	227049	246311	270589
Nagaur	20698	21795	24671	23948	29023	34292
Pali	93977	92025	89849	87481	92085	99346
Pratapgarh	3999	5009	5148	4715	4265	4453
Rajsamand	50385	48967	44298	38500	39497	43410
Sawai Madhopur	6509	8674	11270	13926	14203	15476
Sikar	21295	25163	28086	27447	36450	41766
Sirohi	77561	73037	73873	60919	63786	68694
Tonk	10261	13611	15485	15062	19438	21871
Udaipur	325317	346195	332882	309631	348440	377788
